



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	ITA/6/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
2	PIL/52/2024 FIXED	METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
3	WITH PIL/46/2024	BENUDHAR DAS Versus UNION OF INDIA AND 4 ORS	MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTHAN	GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
4	WA/238/2024 CAVT. NO.06482/024,	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR
5	WA/308/2024	MD ABUL HASEN Versus ABDUL AKHER ALI AND 9 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU MR. D P CHALIHA GA, ASSAM MR. U P CHALIHA (R-1) MS M ROY(R-1) SC, FINANCE
	WITH I.A.(Civil)/2679/2024 in WA/308/2024	MD ABUL HASEN Versus ABDUL AKHER ALI AND 9 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	I.A.(Civil)/1731/2024 in WA/5653/2024	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, FISHERY

	WITH WA/5653/2024 (Filing Number)	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS (F)	MR. M H ANSARI	
7	I.A.(Civil)/2323/2024 in WA/8350/2024	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ MS. B DEVI MR. P G BHAGAWATI	MD A A HUSSAIN (RESPONDENTS)
	WITH WA/8350/2024 (Filing Number)	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS H	MR P BHARDWAJ	
8	I.A.(Civil)/2631/2024 in WA/8200/2024	DIBRUGARH UNIVERSITY AND ANR LACHIT BORTHAKUR Versus Lachit Borthakur	MR. R MAZUMDAR RAJESH MAZUMDAR	DR. R SARMAH
	WITH WA/8200/2024 (Filing Number)	Dibrugarh University And Anr Versus Lachit Borthakur	RAJESH MAZUMDAR	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
9	WA/354/2024 CAVT. NO.10012/024, FIXED, CAVT./1001/2024	M/S FRIEND ENTERPRISE AND ANR Versus M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MRS. A GAYAN (R-8) MR R SINGHA MS P RABHA(R-8) MS M BARMAN(R-8) M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
HEARING				
10	WP(C)/2798/2019 FIXED	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.)) MR. D SAIKIA, ADVOCATE GENERAL SC, IWT
11	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
12	WA/221/2023 FIXED	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
13	WA/265/2023 FIXED	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3-5-49,51, 52,54-69,7-87,89,103, 105-117,11-126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM

14	WITH WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
15	WA/304/2024 FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
16	WITH WA/276/2024	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MR P SARMAH	22-11-2024	To	28-11-2024
14)	MS S DAS	22-11-2024	To	02-12-2024
15)	MR S SARMA	22-11-2024	To	15-02-2025
16)	MRS. A GAYAN	25-11-2024	To	29-11-2024
17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
20)	MR J DAS	28-11-2024	To	31-12-2024
21)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
22)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
23)	MR. B K JAIN	27-11-2024	To	30-11-2024
24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
25)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
26)	MR. S SHARMA	27-11-2024	To	28-11-2024
27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,28th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6001/2024 FIXED	ZAHURUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM	SC, HIGHER EDU SC, U G C
2	WP(C)/6046/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
3	WITH WP(C)/3572/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
ADMISSION				
4	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
5	WP(C)/6020/2017 FIXED	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
6	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
7	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC

	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
8	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
9	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
10	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
11	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
13	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
14	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
15	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

	<p>WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017</p>	<p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
17	<p>WITH WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
18	<p>WITH WP(C)/5111/2017</p>	<p>JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.</p>	<p>MR. B SARMA</p>	<p>SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)</p>
19	<p>WITH WP(C)/5739/2017</p>	<p>RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
20	<p>WITH WP(C)/5741/2017</p>	<p>CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
21	<p>WITH WP(C)/5861/2017</p>	<p>JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
22	<p>WITH WP(C)/5933/2017</p>	<p>ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
23	<p>WITH WP(C)/122/2018</p>	<p>PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM</p>	<p>MR. A NATH</p>	<p>SC, EDU</p>
	<p>WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018</p>	<p>HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE</p>
24	<p>WITH WP(C)/124/2018</p>	<p>JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM</p>	<p>MR. A NATH MS L SAIKIA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>

	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
25	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
26	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
27	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
28	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
29	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
30	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
31	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
32	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
33	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT

34	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
35	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
36	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
37	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
38	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
39	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
40	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
41	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
42	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
43	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
44	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
45	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
46	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS

47	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
	WITH			
48	WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
49	WP(C)/4516/2022 FIXED	REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	MR. B CHAKRAVARTY(R-5) A SARMA (R-5) SC, EDU SC, K A A C
50	WP(C)/5772/2023 FIXED	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR F U BARBHUIYA (R-8) MR. M A I HUSSAIN (R-7) MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)
	WITH			
	I.A.(Civil)/3653/2023 in WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
ORDERS				
51	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANAR MS. N BORDOLOI
52	Cont.Cas(C)/137/2024 FIXED	SOMA HAZARIKA AND 2 ORS. Versus MANJIT BRAHMA, ACS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	
53	Cont.Cas(C)/561/2024 B/O	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH
54	I.A.(Civil)/3095/2024 FIXED, IN REVIEW PET./35/2020 (D/O), WITH WP(C)/1421/2018 (D/O) in Review.Pet./35/2020	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR R DHAR MR. R MAZUMDAR MR. S BHUYAN SC, SEC. EDU. SC, FINANCE
	WITH			
55	Cont.Cas(C)/163/2020	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
	WITH			
56	Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR. K GOGOI(R-1)
57	I.A.(Civil)/3552/2024 FIXED in WP(C)/5662/2024	PARAMANANDA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR D MEDHI	SC, HIGHER EDU

WITH
[WP\(C\)/5662/2024](#)

PARAMANANDA SAIKIA
Versus
THE STATE OF ASSAM AND 9 ORS

MS P DEVI
MR P R SARMA
MR D MEDHI
MR. A HUDA

SC, HIGHER EDU
GA, ASSAM
MR. R M DEKA(R-9)
MR. D J DAS (R-9)
N GAUTAM(R-9)
SC, G U

58 [WP\(C\)/4378/2024](#)
B/O

PIJUS KANTI DE
Versus
THE SECRETARY AND 11 ORS

MR D SENAPATI
MS. S KATAKEY

MR. S P CHOUDHURY (R-12)
MS B DEVI(R-12)
MS. M BORA(R-12)
DY.S.G.I.

HEARING

59 [WP\(C\)/2981/2015](#)
FIXED

THE STATE OF ASSAM and ANR.
Versus
HEMANTA KUMAR SINGH and 6 ORS

MR.R MAZUMDAR
SC, ELEMENTARY
EDUCATION

MR.S K SINGHA(R-1 to 7)
MR.M K NEOG(R-1 to 7)
MR.M K DUTTAR-1 to 7

60 [WP\(C\)/187/2022](#)
FIXED

ANIMA DEVI AND 14 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S K DAS
MR R KARIM
MR D BARMAN

SC, ELEM. EDU
GA, ASSAM
SC, FINANCE

61 [WP\(C\)/5239/2022](#)
FIXED

DEVANAND SINGH AND 3 ORS.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR F U BARBHUIYA
MS S DAS

GA, ASSAM
SC, SEC. EDU.

62 [WP\(C\)/8202/2022](#)
FIXED

DIPIKA DEVI
Versus
THE STATE OF ASSAM AND 4 ORS

MR D N BHATTACHARYYA

MR. D KALITA (R- 5)
SC, SEC. EDU.
SC, FINANCE

63 [WP\(C\)/3872/2023](#)
FIXED

PROF. DR. ISHRAT HUSSAIN
Versus
THE VICE CHANCELLOR, NATIONAL LAW
UNIVERSITY AND JUDICIAL ACADEMY,
ASSAM (NLUJAA) AND 2 ORS

MR H RAHMAN
MR I HASIEB
MR. B J DAS

MR. K N CHOUDHURY (r-1,2)
DR. N BAROOAH (r-1,2)
MR. R M DEKA (r-1,2)
MS P AGARWAL
MR. D J DAS (r-1,2)
MS N MAHANTA (r-1,2)
N GAUTAM (r-1,2)
SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MR P SARMAH	22-11-2024	To	28-11-2024
14)	MS S DAS	22-11-2024	To	02-12-2024
15)	MR S SARMA	22-11-2024	To	15-02-2025
16)	MRS. A GAYAN	25-11-2024	To	29-11-2024
17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
20)	MR J DAS	28-11-2024	To	31-12-2024
21)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
22)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
23)	MR. B K JAIN	27-11-2024	To	30-11-2024

24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
25)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
26)	MR. S SHARMA	27-11-2024	To	28-11-2024
27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3568/2024 FIXED	RIAJUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS. R DEVI P SHARMA	PP, ASSAM
2	Bail Appln./3610/2024	MUKESH AGARWAL Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA	SC, CBI
3	Bail Appln./3613/2024	ANARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
4	Bail Appln./3615/2024	INJAMUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./3616/2024	SACHINDRA BARUAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
6	Bail Appln./3617/2024	RISHIRAJ GOGOI @ GAURAB GOGOI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR G BOKALIAL MR SAURADEEP DEY	SC, CBI
7	Bail Appln./3618/2024	TARUN KUMAR Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
MOTION				
8	W.P.(CrI.)/36/2024 WP(CrI.) 4/2023(D/O), CRL.PET. 312/2020(D/O), FIXED WITH I.A.(CrI.)/1052/2024 in W.P.(CrI.)/36/2024	DR. SWETABH SUMAN, IRS(RETD.) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH	SC, CBI
		DR. SWETABH SUMAN, IRS(RETD.) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH	SC, CBI

9	AB/3009/2024 FIXED	AMANDEEP SINGH AND ANR Versus THE STATE OF ASSAM	MR. A BURAGOHAJN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	WITH			
10	AB/2870/2024	MOIDUL ISLAM Versus THE STATE OF ASSAM	MR. A BORPUZARI	PP, ASSAM
11	AB/3029/2024 FIXED	BILAL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
12	AB/3043/2024 FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
13	AB/3097/2024	RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
14	AB/3100/2024	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
15	AB/3105/2024	ABUL HASIM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
16	AB/3107/2024	RAJMAMUD ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
18	Bail Appln./3102/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
19	Bail Appln./3238/2024 FIXED	JALIM UDDIN @ JAMAL UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
20	Bail Appln./3286/2024 FIXED	MD MAINUR RABBANI @ SADDAM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
21	Bail Appln./3316/2024 FIXED	PAPU DAS AND ANR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
22	Bail Appln./3371/2024 FIXED	SUSHI CHANG MOMIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN MS R.R.MECH	PP, ASSAM
23	Bail Appln./3408/2024 FIXED	JITEN PAUL AND ANR Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI	PP, ASSAM
24	Bail Appln./3440/2024 FIXED	MD SAFIKUL HAQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. K ISLAM	PP, ASSAM
25	Bail Appln./3444/2024 FIXED	ABDUL MALEK @ ABDUL MALQUE Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM MR. R K MAHANTA	PP, ASSAM
26	Bail Appln./3446/2024 FIXED	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM

27	Bail Appln./3466/2024 FIXED	RAJIB DEKA Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MS N BARUAH	PP, ASSAM
28	Bail Appln./3475/2024 FIXED	JAYNAL ABEDIN Versus THE STATE OF ASSAM	MR. S SARMA MR H M R HOQUE	PP, ASSAM
29	Bail Appln./3507/2024 FIXED	ROGSHAL BAGBI AND 2 ORS. Versus THE STATE OF ASSAM	MR M BASUMATARI S K DAS	PP, ASSAM
30	Bail Appln./3564/2024 FIXED	BALORAM MANDAL @ GOUROB MANDAL, Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
BAIL HEARING				
31	AB/80/2024 WITH OFFICE NOTE, FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
32	AB/1296/2024 WITH OFFICE NOTE, FIXED	JAYNAL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
33	AB/1490/2024 FIXED	KRISHNA KANT NATH Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
34	AB/1786/2024 WITH OFFICE NOTE, FIXED	DINESH SONI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
35	AB/2329/2024 FIXED	PRANAB DOLEY AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
36	AB/2411/2024 FIXED	BAIBHAB BIKASH DAS Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
37	AB/2459/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
38	AB/2614/2024 FIXED	KHUSHID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
39	AB/2795/2024 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
40	AB/2874/2024 FIXED	NUR HOQUE ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
41	AB/2947/2024 FIXED	ABIR DUTTA Versus STATE OF ASSAM AND ANR	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR S HUSSAIN	PP, ASSAM SC, WATER RESOURCE
42	AB/3033/2024 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
ORDERS				
43	WP(C)/1264/2023	SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE

44	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
45	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
46	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
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19)	MR. L C DEY	25-11-2024	To	29-11-2024
20)	MR J DAS	28-11-2024	To	31-12-2024
21)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
22)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
23)	MR. B K JAIN	27-11-2024	To	30-11-2024
24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
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27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4510/2024 AS FIRST ITEM, FIXED	JARPAL- JPW- DMC, Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR P NAYAK MR JITENDRA DAS MS L RONGPIPI	MR M Z AHMED(R-5) MS. B DUTTA(R-5) MR. I CHOWDHURY SR ADV(R-3,4) MR. R M DEKA (R-6) MR. A M DUTTA (R-5) MS N MAHANTA(R-6) MR T DAS(R-3,4) N GAUTAM(R-6) R. CHAUHAN(R-3,4) MR R DAS(R-3,4) DY.S.G.I. MS A CHOPHY(R-3,4) SC, COAL INDIA
	WITH I.A.(Civil)/3086/2024 in WP(C)/4510/2024	THE NORTH EASTERN COAL FIELDS Versus JARPAL- JPW- DMC,	MR. A M DUTTA	MR. SAILENDRA DEKA
2	WP(C)/8248/2017 FIXED	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	DR.B AHMED MR. P DAS MRS. A GAYAN MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/892/2021 in WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
3	WP(C)/5246/2023 FIXED	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS
ORDERS				
4	Cont.Cas(C)/121/2024 FIXED	CHANDRESWAR SAIKIA Versus S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)

5	Cont.Cas(C)/375/2024 FIXED	IMAN UDDIN Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MR. S DUTTA
	WITH			
6	Cont.Cas(C)/369/2024	GOPI SINHA Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA
	WITH			
7	Cont.Cas(C)/373/2024	NIRMAL KANTI DEB Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
	WITH			
8	Cont.Cas(C)/386/2024	ABDUL HAMID Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. J HANDIQUE MR. A BHATTACHARYYA
	WITH			
9	Cont.Cas(C)/534/2024	JAINUL HAQUE Versus GYANENDRA DEV TRIPATHI	MR. N HAQUE MR K UDDIN MR. A K AZAD	
10	WP(C)/5115/2024 FIXED	NEW EVERGREEN NGO Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. R SALOI(R-3) MR. A R GOGOI (R-3) SC, GMC
11	WP(C)/5118/2024 FIXED	UTTARAN SOCIAL WELFARE SOCIETY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. K BHATTACHARJEE(R-3) MRS S R DAS(R-3) MR P K KALITA(R-3) SC, GMC
HEARING				
12	WP(C)/8030/2015 WITH LCR	THE STATE OF ASSAM Versus THE PRESIDING OFFICER, LABOUR COURT, GUWAHATI and 2 ORS	DR. B AHMED MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A DASGUPTA(R-3) MS.B DAS(R-3)
	WITH I.A./1354/2016 in WP(C)/8030/2015	ASSAM SPUN SILK MILLS WORKERS UNION and ANR, Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.B DAS MS.B DAS	DR.B AHMED SC, INDUSTRIES & COMMERCE
13	WP(C)/4882/2016 FIXED, WITH LCR	M/S SOUTH ASSAM ROADWAYS LIMITED FLEET OWNER Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR P CHOUDHURY MR.R THAKURIA MS B GOSWAMI MR.L P SHARMA	GA, ASSAM MS.M TALUKDARR-2 MR.S SAHU(R-2)
14	WP(C)/7062/2016	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.
15	I.A.(Civil)/2689/2022 in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4811/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4849/2022 FIXED	HEMANTA CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. J P MORE	MR. T J MAHANTA - S.C for Resp. No.5 (Sivsagar Municipal Board) GA, ASSAM
2	WP(C)/6633/2022 FIXED	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
3	WITH WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
4	WITH WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
5	WP(C)/1545/2023 FIXED	SUBHASH DEBNATH AND 118 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	SC, NHM SC, HEALTH
6	WP(C)/6763/2023 FIXED	PRAVHAKAR DAS Versus THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
7	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R- 2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I
8	WP(C)/4583/2024 FIXED	SATYENDRA NATH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR S P DAS SC, FINANCE
9	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR

ORDERS

10	Cont.Cas(C)/263/2019 FIXED	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
11	Cont.Cas(C)/358/2023 FIXED	MRIDUL BEZBORAH Versus MEGHA NIDHI DAHAL, I.A.S. AND ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	MR. D SAIKIA (R-3) MR. S BORA (R-3)
12	Review.Pet./106/2024 CAVT. NO.04042/024, FIXED, IN WP(C)/1148/2021 (D/O), THE STATE OF ASSAM AND 11 ORS WP(C)/4948/2020 (D/O)	DIBAKOR DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
WITH				
13	Review.Pet./152/2024	MUSTAFA ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, APSC MR P BHARDWAJ (R-7,8) MR. M SARMA(R-7,8) SC, FOREST
14	WP(C)/3462/2024 B/O	TARUN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, FINANCE
HEARING				
15	WP(C)/5258/2015 PART-HEARD	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
16	WP(C)/5582/2015	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. P J SAIKIA MR. L N DIHINGIA	C.G.C. MR. B CHAKRAVARTY MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
17	WP(C)/4376/2020 FIXED	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
18	WP(C)/4880/2021	BHUPENDRA GOSWAMI Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK
19	WP(C)/538/2023 FIXED	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
20	WP(C)/3104/2024	RAMAYAN PRASAD YADAV Versus THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	DY.S.G.I.

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[For Thursday,28th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/6574/2018 WITH LCR	NARAYAN SUTRADHAR @ NARAYAN CH. SUTRADHAR AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 WP(C)/6584/2018 WITH LCR	MARIOM NESSA @ MARIYAM NESA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MD. S ISLAM MR. M ALI MR S ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/6597/2018 WITH LCR	SUKUR ALI @ SUKUR Versus THE UNION OF INDIA AND 5 ORS.	MR. M A I HUSSAIN MR H R A CHOUDHURY MR A R BHUYAN MRS H AHMED MR. S H ZAMAN MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/6606/2018 WITH LCR	MD. MOHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) MRS A VERMA SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5)
5 WP(C)/6616/2018 WITH LCR	JAHUR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/6745/2018 WITH LCR	TAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.

7	WP(C)/6754/2018 WITH LCR	HAFIZ UDDIN AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
8	WP(C)/6758/2018	NASIBON NESSA AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR MS. M K BROWN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/6768/2018 WITH LCR	BAHADUR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR M SHELM MR. H A AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/6800/2018 WITH LCR	BANESA KHATUN @ BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. K M HASSAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/2838/2024	MUKSADUL RAHMAN @ MAKSIDUL RAHMAN Versus THE STATE OF ASSAM	MR B M DEKA MR R.AHMED M ARIF	PP, ASSAM
ORDERS				
2	Review.Pet./99/2023 FIXED, WP(C)/1749/2022 (D/O), WP(C)/2405/2023 (D/O), Cont.Cas(C)/441/2023 (D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR. S K GHOSH MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	MR. S BANIK MS F AHMED

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./142/2023 1 Y 8 M 12 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, FIXED	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR. A AHMED MR. I U CHOWDHURY	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS H BETALA (r-2) MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
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WITH

[I.A.\(Crl.\)/182/2024](#)
in Crl.A./142/2023

KUDDUS ALI @ KUDDUS ALI
Versus
THE STATE OF ASSAM AND ANR.

MS. S K NARGIS
MS. S K NARGIS
MR. A AHMED

PP, ASSAM

HEARING

2	Crl.A./266/2016 8 Y 3 M 21 D :WITH LCR - 1 (ONE) BUNDLE, P.B. - 14, FIXED	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
3	WITH Crl.A./245/2016 8 Y 3 M 26 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
4	WITH CRL.A(j)/50/2017 8 Y 3 M 26 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM

5	WITH CrI.A./95/2017 8 Y 3 M 26 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
6	CrI.A./47/2022 2 Y 10 M 11 D :WITH LCR - 8 (EIGHT) FILES, P.B. - 2	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM

WITH
[I.A.\(CrI.\)/125/2022](#)
in CrI.A./47/2022

UPEN DEKA AND 3 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. B K MAHAJAN
MR. A CHAUDHURY
MR. P K DAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1784/2022 in Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS.	MR K KHANNA MS M DAS	MR. G DUTTA
	WITH Co.Pet./10/2015	HDFC BANK LIMITED Versus CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
2	Review.Pet./4/2024 WITH WP(C)/2486/2020 (D/O)	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	
3	Review.Pet./89/2024 WITH OFFICE NOTE, WITH WP(C)/1018/2020 AND WP(C)/1349/2020 (BOTH D/O)	THE STATE OF ASSAM AND ANR Versus NAYAN JYOTI SARMA AND 14 ORS	MR. R MAZUMDAR	
4	Review.Pet./60/2024	THE STATE OF ASSAM AND ANR Versus SHAHAB UDDIN AHMED	MR. R MAZUMDAR	
5	I.A.(Civil)/2819/2024 WITH WP(C)/1560/2016(D/O) in WP(C)/1560/2016	THE UNION OF INDIA Versus SMTI RABILATA RAJBONGSHI	MRS. R DEVI	MR. K R PATGIRI
6	I.A.(Civil)/2967/2024 WITH OFFICE NOTE, WITH LCR in I.A.(Civil)/1790/2022	MOSORAF ALI LASKAR Versus THE UNION OF INDIA AND 5 ORS.	MR . B MALAKAR	SC, INDUSTRIES AND COMMERCE MS. R DEVI
7	WP(C)/803/2013	MANAGEMENT OF CACHAR PAPER MILLS Versus PRESIDING OFFICER and ANR.	MS.M HAZARIKA MS.J HAZARIKA	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MR.S CHAKRABARTY
8	WITH WP(C)/1705/2013	MOSORAF ALI LASKAR Versus THE UNION OF INDIA and 5 ORS	MR.N DHAR MR. S S S RAHMAN MR .B MALAKAR MR. T U LASKAR MR.S CHAKRABARTY	MRS. R DEVI MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6888/2021	HASNINE ALAM AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	MR. K GOGOI, GA, ASSAM SC, GHC SC, FINANCE
2	WP(C)/7101/2021 WITH LCR	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
3	WITH WP(C)/7425/2022	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
4	WP(C)/3817/2023	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR S R A NASER MS S GOYAL	SR. GA, ASSAM SC, GHC
5	WP(C)/6343/2023 B/O	LAKHINATH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR H K DAS (R-2, R-3 & R-5) MRS. K BARPUZARI (R-4) MR. A CHAMUAH (R-4) SC, GHC

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

1	WP(C)/7620/2023 FIXED	BIJOY KRISHNA DAM Versus THE KARIMGANJ MUNICIPAL BOARD AND 4 ORS	MR. S BANIK MS F BEGUM	MR. A DHAR (R-3,5) MR. D NATH (R-4) MR D KALITA (R-4) MISS S ROY (R-3,5) MD F FARIDI (R-3,5)
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- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

2	Arb.P./30/2024 FIXED	SM INTERIOR PRIVATE LTD Versus UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
3	WP(C)/4207/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
4	WITH WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

5	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
6	WP(C)/466/2024 FIXED	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
7	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1107/2024 in WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM

HEARING

8	WP(C)/723/2020 PART-HEARD, FIXED	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
9	WP(C)/5347/2022 PART-HEARD, FIXED	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
10	WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
11	WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
12	WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
13	WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
14	WP(C)/5868/2012 WITH WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
15	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)

WITH
[I.A./1357/2016](#)
in WP(C)/4072/2015

KARTIK MAZUMDAR and 2 ORS.
Versus
THE UNION OF INDIA and 15 ORS

MR.P K KALITA
MR.A K PURKAYASTHA
MR.M K MAJUMDAR
MR.S DAS
MR.D DAS

GA, ASSAM(R2 & 5)
MR.P K BARMAN(R-10 to
15)
C.G.C.
MR. D C BORAH(R-1)
MR.T THAKURIA(R-3)
MR.S BORA(R7-9)
MS.D D BARMANR-10 to 15
SC, GMC
SC, G M D A(R6)
ASSTT.S.G.I.(R1)

16 [WP\(C\)/3719/2017](#)
FIXED

JITEN DEKA
Versus
THE STATE OF ASSAM and 4 ORS.

MR.S K BARKATAKI
MR.D K NATH
MS.B SHARMA

GA, ASSAM
MR S KHOUND(R-5)
MR.D DAS Sr.Adv.R-5

17 [WP\(C\)/470/2019](#)
FIXED

TARUN KR. GOSWAMI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. A C SARMA
MR. D GOSWAMI
MR. B DEORI
MR. B HALDAR
MR G BHARADWAJ

MR S S DEY (SC, GAUHATI
HIGH COURT, R-4,5)
MR. N GOSWAMI (GA,
ASSAM) R- 1,2,3
Mr. Angshuman Bora,
amicus Curiae

18 [Arb.P./23/2021](#)

M/S R J PADMARAJ
Versus
THE UNION OF INDIA AND 4 ORS

MR. A BHATTACHARYA
MS K TALUKDAR
MR. A BHATTACHARJEE

MRS. UMA CHAKRABORTY
MS. N K DEVI (R-5)
MR. N ANIX SINGH (R-5)
MS. M CHATTERJEE
MS. M ACHARYYA
SC, NF RLY

19 [Arb.P./6/2022](#)

FATIK BHATTACHARJEE
Versus
PIUSH AGARWAL AND 2 ORS.

MR P SHARMAH
MR P SONOWAL
MR A DEKA
MR S B SINHA

MR. B PATHAK (r-1,2,3)
MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
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23)	MR. B K JAIN	27-11-2024	To	30-11-2024
24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
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29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2639/2014 FIXED	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MS N BEGUM MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
2	Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
3	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
4	WP(C)/8359/2022 FIXED	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD
5	WP(C)/4327/2023 FIXED	NEETU JAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K JAIN	GA, ASSAM

6	WP(C)/3832/2024 FIXED AT 2 PM	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS HEARING	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
7	WP(C)/2842/2014 WITH LCR, FIXED	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA B, GOSWAMI, ADDL. AG,ASSAM MR. H.K. DAS, SC, GHC
8	WP(C)/2875/2019	ARUP DAS SARANIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, BTC SC, REVENUE SC, DLR
9	WP(C)/3278/2019	ROFI UZ ZAMAN AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
10	WP(C)/3317/2019	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
11	WP(C)/4776/2019	RAJSHREE TEA AND INDUSTRIES (P) LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	WITH WP(C)/2307/2014	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL
13	WP(C)/4819/2019	M/S. SITARAM BUDHKARAN CHOUKHANY AND CO. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
14	WP(C)/4982/2019	NO. 170812557 CONS/G/D/ RAJU KUMAR RAY Versus THE UNION OF INDIA AND 3 ORS	MR D DAS MR H BEZBARUA	MS. B SARMA ASSTT.S.G.I.
15	WP(C)/8238/2019	RANJIT PHUKAN Versus THE UNION OF INDIA AND 4 ORS.	K. KALITA MR. P J SAIKIA MR. L N DIHINGIA	ASSTT.S.G.I.
16	WP(C)/2989/2021	MAINA DAS Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, RAILWAY
17	WP(C)/6717/2021	SHOWNA SWARGIARY AND 36 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/16/2010 (HEARING), WITH LCR, FIXED	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	MRG P BHOWMIK
2	WITH RSA/17/2010 WITH LCR	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	G P BHOWMIK J PURKAYASTHA
MOTION				
3	AB/3103/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR N KALITA	PP, ASSAM
ADMISSION				
4	FAO/86/2024 CAVT. NO.11762/024, B/O	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
	WITH I.A.(Civil)/3650/2024 in FAO/86/2024	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
5	CRP(IO)/196/2024 FIXED	TROILUKYA GOHAIN BARUAH Versus MOHINI GOHAIN BARUAH AND 2 ORS	MR. S SHARMA MR P DEKA	MR. S D PURKAYASTHA(R-1) MR. A K GUPTA(R-2,3) MR. R S MISHRA(R-2,3) MS S.S.BORA(R-1)
BAIL HEARING (BA)				
6	Bail Appln./1930/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
7	Bail Appln./3518/2024 FIXED	KHAIGOULEN KIPGEN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM

BAIL HEARING

8	AB/2160/2024	BIJAY NAYAK AND 3 ORS Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
9	AB/2501/2024	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/21/2024 B/O	DIMBESWAR DUTTA AND 2 ORS. Versus MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
	WITH I.A.(Civil)/337/2024 in RSA/21/2024	DIMBESWAR DUTTA AND 2 ORS. Versus MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
11	RSA/210/2024 FIXED	SUKRAM SWARGIARY Versus LAKHI KANTA MAHILIARY AND 2ORS	MR. A PAUL	
<u>ORDERS</u>				
12	RSA/79/2022 B/O	ATUL DAS AND 3 ORS. Versus KAMAL CHANDRA HAZARIKA	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	MR. P J SAIKIA MR. P BORDOLOI MR D BHUYAN MR K J SAIKIA
	WITH I.A.(Civil)/743/2023 in RSA/79/2022	KAMAL CHANDRA HAZARIKA, Versus ATUL DAS AND 3 ORS.	MR. P BORDOLOI MR D BHUYAN	MR. D C C PHUKAN
13	RSA/91/2022 WITH LCR, B/O	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
	WITH I.A.(Civil)/2685/2023 in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
14	MACApp./846/2022 WITH LCR, B/O	RULIA BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR N AHMED MR M M ZAMAN	MR. M U MONDAL (R-2,3) MS. N NASRIN (R-2,3) MR A ALIM SK (R-2,3)
15	MACApp./418/2023 B/O	SUSHIL KHATRIYA Versus IFFCO TOKIO GENERAL INSURANCE CO. LTD. AND ANR.	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	MR. F A HASSAN (R-2)
16	I.A.(Civil)/565/2023 FIXED in MACApp./1991/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus JUNALI BORUAH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1991/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus JUNALI BORUAH AND 2 ORS . H	MS. R D MOZUMDAR	
17	FAO/55/2024 FIXED	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
18	CRP(IO)/458/2024 FIXED	ON THE DEATH OF ABDUL ROUF BORBHUIYA, HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF IBRAHIM ALI BORBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. N DHAR MR B MALAKAR	MR. S ROY (FOR CAVEATOR) MR. M H LASKAR (FOR CAVEATOR) M. HOSSAIN (FOR CAVEATOR)
<u>HEARING</u>				
19	MFA/105/2011 WITH LCR, FIXED	UNION OF INDIA, Versus M/S RATHI SALT and GRAINS P LTD.	MSB DEVI MR. B SARMA MS.R R BORAH	MR.K P MAHESWARI MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI

20	MFA/117/2011 WITH LCR, FIXED	UNION OF INDIA, Versus M/S BAJAJ STEEL,	MSB DEVI MR.B SHARMARly.Adv. MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI
21	RSA/218/2013 CAVT. NO. 741/2013 WITH LCR	ARUN CH. DEY Versus ANJALI DEBNATH	MR K K BARUA MR.U DAS MR.S SAIKIA MR. I C DEKA MR.S BHATTACHARJEE G UDDIN MS.J DEKA MR.S DEY MS. P A TALUKDAR MR.P SEN	MR. N ALAM MR.S ISLAM MR.S U AHMED FOR CAVEATOR
22	RSA/127/2015 CAVT. NO. 503/2015 WITH LCR, FIXED	SRI ANUP KR. DASand 11 ORS Versus MOHIBUL ISLAM	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
23	WITH RSA/61/2016	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
	WITH I.A./764/2016 in RSA/61/2016	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	
24	FAO/2/2016 CAVT. NO. 1793/2015 WITH LCR, FIXED	SRI ROSHAN CHAND Versus SRI SADHAN DAS	MR.S P ROY MR.A TALUKDAR MR S M T CHISTIE MR S M T CHISTIE MR. S K CHAKRABORTY MR.K RAJBONGSHI MR A K RAI MR.R P N SINGH	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA FOR CAVEATOR
25	RSA/52/2016 WITH LCR, B/O	ON THE DEATH OF SRI PULIN KUMAR KATAKI HIS LEGAL HEIRS AND ORS Versus SMT LILY TALUKDAR BORA and ANR	MS.N MODI MR.M CHOUDHURY MR.C SHARMA MR. S DUTTA MR.SIDHANT DUTTA	MR.S SAIKIA(R- 1&2) MR. D MAZUMDAR(R- 1&2) MS.R SARKAR R- 1and2
	WITH I.A.(Civil)/2886/2022 in RSA/52/2016	ON THE DEATH OF PULIN KUMAR KATAKI HIS LEGAL HEIRS SIKHA KAKATI AND ORS. Versus SMT LILY TALUKDAR BORA and ANR	MR. S DUTTA	MR. S SAIKIA
26	MACApp./330/2019 WITH LCR, FIXED	SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MR. P J BARMAN (R4) MS P PHUKAN (R4) MRS. P M DUTTA (R3, R4)
27	RSA/21/2021 WITH LCR, FIXED	JILLAUH RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 5 ORS. Versus NURJAHAN BEWA AND 23 ORS.	MS. R CHOUDHURY MR. MD S HOQUE MR. M DEKA MS S S ZIA	GA, ASSAM MR. B J GHOSH (r-1 to 4) MR. M KHAN (r-1 to 4) MR. M KHAN (r-1 to 4) MR. J RAHMAN (r-1 to 4) MR R ISLAM (r-1 to 4)
	WITH I.A.(Civil)/196/2023 in RSA/21/2021	NURJAHAN BEWA AND 3 ORS. Versus JILLAUH RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 26 ORS.	MR. M KHAN	MS. R CHOUDHURY MS S S ZIA
28	MFA/110/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR

	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
29	MACApp./303/2021 WITH LCR	RAMISHA KHATUN AND 5 ORS Versus SRI MANJIT DAS AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. K K BHATTA (R-3) MS R DEVI MR. B KAKATI (R-1,2) MS JONA TALUKDAR (R-3) MR G S BORO (R-1,2)
30	Test.App./17/2022 WITH LCR	PAGALDASHI SARKAR @ KARMAKAR . Versus LAKHI SARKAR AND 6 ORS .	MR. A. AHMED MR. S SAIKIA	MR F KHAN (r-1 to 3) M. GLORY (r-1 to 3) RHITUSHREE TALUKDAR (r-1 to 3) P. NATH (r-1 to 3) Q. KIBA (r-1 to 3) K. SUMI (r-1 to 3) MS LITO AWOMI (r-1 to 3)
31	RFA/44/2022 WITH LCR	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH I.A.(Civil)/556/2023 in RFA/44/2022	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD	
32	CRP(IO)/20/2023 FIXED	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	MR S KHOUND MS. N BORAH
	WITH I.A.(Civil)/106/2023 in CRP(IO)/20/2023	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	
33	CRP(IO)/482/2024 CAVT. NO.08512/024, FIXED	M/S PRAGJYOTISH HOUSING PRIVATE LTD Versus TRIDEEP NARAYAN DEB AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	L K BORAH (FOR CAVEATOR)
34	WITH CRP(IO)/432/2024 CAVT. NO. 08512/024,	PARTHA KUMAR PAUL AND 3 ORS. Versus TRIDEEP NARAYAN DEB AND ANR	MR A CHOWDHURY	L K BORAH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/753/2023 CAVT. NO.14602/022, PART-HEARD, FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
2	WP(C)/2157/2023 PART-HEARD, FIXED	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM MR. S S ROY SC, REVENUE
BAIL HEARING (BA)				
3	Bail Appln./2453/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. H KAKATI	PP, ASSAM
BAIL HEARING				
4	AB/2734/2024 WITH OFFICE NOTE, BA 3134/2024(D/O), FIXED	JOYBAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. N UDDIN (INFORMANT) MR R ISLAM(INFORMANT) MR S K CHHETRY(INFORMANT) PP, ASSAM MS. A AKHTAR(INFORMANT)

ORDERS

5	Review.Pet./22/2024 FAO 5/2021(D/O), B/O	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP MR N K KASHYAP(R-2) MS. P MEDHI(R-2)
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QUASHMENT

6	Crl.Pet./786/2013 FIXED	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
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7	Crl.Pet./209/2014 WITH LCR 1 FILE, FIXED	MISS GITA KAR Versus THE STATE OF ASSAM AND ANR	MR.A K BORA MS. B SARMA (AMICUS CURIAE) MS.B BARUAH MS.A SHARMA	MR.S K MEDHI MR.A DAS MR.J DAS PP, ASSAM
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8	Crl.Pet./250/2014 WITH LCR 1 FILE, FIXED	RAJIV SAHARIA and ANR. Versus THE STATE OF ASSAM	MRA SHARMA MR.A K DAS MRM P GOSWAMI	MS.B SARMA PP, ASSAM
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WITH

9	Crl.Pet./641/2014	SRI R SESHASAYEE RAMASWAMI and ANR Versus THE STATE OF ASSAM and ANR	MR.A SARMA MR.T BARUAH MR.A K DAS	MS.B SARMA PP, ASSAM
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10	Crl.Pet./994/2015 WITH LCR ONE FILE. FIXED.	MD. ABDUL HAQUE Versus THE STATE OF ASSAM	MS.T SOM MR.H DAS	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)
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HEARING

11	Crl.Rev.P./44/2012 WITH LCR 5 FILES, FIXED	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR P BORTHAKUR, ADDL. P.P., ASSAM PP, ASSAM
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12	Crl.Rev.P./507/2012 WITH LCR, FIXED	DILIP KR. DAS Versus STATE OF ASSAM and ANR.	MR.P KATAKI MR.D K BAGCHI	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MR.M K DAS MS.P PATHAK PP, ASSAM
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13	Crl.Rev.P./58/2013 WITH LCR 7 FILES, FIXED	SAJID HUSSAIN Versus THE STATE OF ASSAM	MR.I A HAZARIKA MR.F U BORBHUYA MR.A AHMED	MR P BORTHAKUR, ADDL. P.P.
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14	Crl.Rev.P./449/2013 WITH LCR 4 FILES, FIXED	MD. BAHAR ALI @ SAHADUL ALI Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS. B SARMA, AMICUS CURIAE MS.F KHAN MR.L SARMA	PP, ASSAM
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15	Crl.A./212/2014 WITH LCR 7 FILES	SANKAR SHARMA and ANR. Versus STATE OF ASSAM and ANR,	MR.R D LAL MR.M PANDIT	PP, ASSAM
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WITH

16	Crl.A./176/2014	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and ANR.	MR.Z ALAM MR.N D SARMA MR.E U AHMED	PP, ASSAM MR.M P SARMA MS.B M CHETRI
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WITH

17	Crl.A./198/2014	PRANJAL DAS Versus STATE OF ASSAM and ANR.	MR.Z ALAM MR.T DEURI MR.N D SARMA MR.E U AHMED MRT BIDYUT BIKASH	PP, ASSAM MS.B M CHETRI MR.M P SARMA
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WITH

18	Crl.A./209/2014	ARUP DAS Versus STATE OF ASSAM and ANR,	MR.S DAS MSP DEKA MR.J ALI MS.K DAS MR.S I ALI	PP, ASSAM MR.M P SARMA MS.B M CHETRI
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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MR P SARMAH	22-11-2024	To	28-11-2024
14)	MS S DAS	22-11-2024	To	02-12-2024
15)	MR S SARMA	22-11-2024	To	15-02-2025
16)	MRS. A GAYAN	25-11-2024	To	29-11-2024
17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
20)	MR J DAS	28-11-2024	To	31-12-2024
21)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
22)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
23)	MR. B K JAIN	27-11-2024	To	30-11-2024
24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
25)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
26)	MR. S SHARMA	27-11-2024	To	28-11-2024
27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(CrI.)/1134/2024 WITH LCR 6 FILES, B/O in CrI.Rev.P./335/2023	ABU SADEQUE ISHTIAQUE AHMED CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI	PP, ASSAM
	WITH CrI.Rev.P./335/2023	ABU SADEQUE ISHTIAQUE AHMED CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MR. A BHATTACHARYA MR. F A HASSAN MR. A BHATTACHARJEE	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3614/2024	ABDUL KALAM Versus THE STATE OF ASSAM	MR. A DAS MR. N I KHAN MR. T SARMA	PP, ASSAM
MOTION				
3	CrI.Rev.P./478/2024	PRAHLAD BASUMATARY Versus DEHRA SHRWN HAZOWARY	MR G BAISHYA MS. P DAS K BANIK	
4	CrI.Pet./1232/2024	ABDUL HASHIM AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
5	CrI.Pet./1262/2024	KAMAL KUMAR CHETRY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A BORUA MR. D GOGOI MS R MEDHI	PP, ASSAM
6	CrI.Pet./1437/2024	BAHARUL ISLAM TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
7	CrI.Pet./1438/2024	MD. SAMAR SHAKEEL AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M AHMED A RAHMAN	PP, ASSAM
8	AB/2797/2024 FIXED	MOJMJUN NEHAR TAPADAR Versus THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
9	AB/3096/2024	PRANATI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR K L GUPTA MR KRISHNANGSHU B	PP, ASSAM

10	AB/3101/2024	ABDUL SALAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
11	AB/3102/2024	MANOJ KUMAR CHETRY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
12	AB/3104/2024	IDRISH ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
13	AB/3106/2024	TOMSER ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
14	AB/3108/2024	RAHUL ISLAM @ RAHUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MR. A K DAS	PP, ASSAM
15	AB/3109/2024	AZMAL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
16	AB/3110/2024	AMIT SARAOGI Versus THE STATE OF ASSAM	MR. M SHARMA MR S DEKA MR A K RAI MR B YADAV	PP, ASSAM
17	AB/3111/2024	KRISHANGA MEDHI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. B J TALUKDAR	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./1115/2022 WITH LCR 1 FILE(SCANNED COPY), B/O WITH	LAL MIA AND ANR Versus THE STATE OF ASSAM AND ANR	MD I H LASKAR MR. R A MAZUMDER	MR. D HUSSAIN (R-3) MD. E AHMED (R-3) PP, ASSAM
19	Crl.Pet./906/2024	HIKMAT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR	MR. D HUSSAIN MR. R A CHOUDHURY PP, ASSAM
20	Crl.Pet./1263/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	JAKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	MR. A H M R CHOUDHURY (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY)	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
22	Bail Appln./2056/2024 WITH CASE RECORD(SCANNED COPY)	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
23	Bail Appln./2748/2024 WITH OFFICE NOTE	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
24	Bail Appln./2881/2024 WITH CASE RECORD(SCANNED COPY)	SAJAN AHMED BORBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
25	Bail Appln./3026/2024 WITH CASE RECORD(SCANNED COPY)	BABUL BISWAS Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/6/2024 FIXED	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM

27	AB/314/2024 AB 729/2024(D/O), FIXED	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
28	AB/1057/2024	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
29	AB/1059/2024	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
30	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
31	AB/1810/2024 FIXED	MD. ZIAUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR. B HUSSAIN	PP, ASSAM
32	AB/1811/2024 FIXED	TAJNUR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
33	AB/2063/2024	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
34	AB/2284/2024 FIXED	NIBIR KUMAR KROUND Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
35	AB/2337/2024 FIXED	MUNNAF ALI Versus THE STATE OF ASSAM,	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	AB/2395/2024	ARPIT TIWARI Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
37	AB/2462/2024 FIXED	DR NARMADA HIDANGMAYUM AND ANR Versus THE STATE OF ASSAM	MR. U K DEKA MS. P BORAH	PP, ASSAM
38	AB/2497/2024 FIXED	Haidar Ali and ANR Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
39	AB/2573/2024 WITH OFFICE NOTE	MAJLUM HOQUE Versus THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN	PP, ASSAM
40	WITH AB/2147/2024	JABBAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
41	AB/2688/2024 WITH OFFICE NOTE, FIXED	DR ASIF MOHAMMAD NAZAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	MR. A AHMED (INFORMANT) PP, ASSAM
42	AB/2768/2024 FIXED	PULEN BARMAN AND ANR Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
43	AB/2799/2024 FIXED	JAMIR UDDIN Versus THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM
44	AB/2813/2024 FIXED	PORAG KONWAR ALIAS PARAG KONWAR Versus THE STATE OF ASSAM	MR. R K PRADHAN	PP, ASSAM
45	AB/2836/2024 FIXED	MOMIN ALI @ ABDUL MOMIN SHEIKH AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM

46	AB/2917/2024 FIXED	SHIVAM KUMAR Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR. D RABHA MS N BARUAH	PP, ASSAM
47	AB/2992/2024 FIXED	SMTI JIMPI BORAH Versus THE STATE OF ASSAM	MR. B K GOGOI R L CHUTIA	PP, ASSAM

ORDERS

48	Crl.Pet./986/2024 B/O	SHETAB UDDIN Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	MS. M BARMAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
WITH				
49	Crl.Pet./982/2024	SAHEL AHMED @ LUKMAN ALI @ BOLAI Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	MS. M BARMAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
50	Crl.Pet./1066/2024 WITH LCR 1 FILE, FIXED	SIDHANT KALITA Versus THE STATE OF ASSAM AND ANR	MS. A. MEDHI	PP, ASSAM
51	I.A.(Crl.)/1114/2024 in CRL.A(j)/9881/2024	NABIN BARUAH Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
WITH				
	CRL.A(j)/9881/2024 (Filing Number)	NABIN BARUAH Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	
52	Crl.Pet./1162/2024 FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

HEARING

53	Crl.Pet./644/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MR P SARMAH	22-11-2024	To	28-11-2024
14)	MS S DAS	22-11-2024	To	02-12-2024
15)	MR S SARMA	22-11-2024	To	15-02-2025
16)	MRS. A GAYAN	25-11-2024	To	29-11-2024
17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
20)	MR J DAS	28-11-2024	To	31-12-2024
21)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024

22)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
23)	MR. B K JAIN	27-11-2024	To	30-11-2024
24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
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27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3608/2024	JEHIRUL ISLAM @ RAJA Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
2	Bail Appln./3609/2024	MD NUR MAHAMMAD @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
MOTION				
3	Crl.Rev.P./479/2024	BISHNU MUNDA AND ANR Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
	WITH I.A.(Crl.)/1159/2024 in Crl.Rev.P./479/2024	BISHNU MUNDA AND ANR Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
4	Crl.Pet./1135/2024	LATIKA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. A BORUA MR. R BORA	PP, ASSAM
5	Crl.Pet./1193/2024	SARMINA IASMIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Crl.Pet./1439/2024	NURUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. S K ZAMAN MD R ISLAM MD IMRAN	PP, ASSAM
7	Crl.Pet./1440/2024	KUDDUS ALI Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MR. J KALITA MS S A KHALIFA N DEB	PP, ASSAM
8	Crl.Pet./1441/2024	LAKPEN KONYAK AND ANR. Versus THE STATE OF ASSAM	MR. S J SARMAH MS. R KOTOKY	PP, ASSAM

9	Crl.Pet./1442/2024	GOLAM HUSSAIN Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	PP, ASSAM
10	AB/3098/2024	MOKSEDUL HOQUE SARKAR @ MOKSEDUL ISLAM Versus THE STATE OF ASSAM AND ANR. ADMISSION	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	Crl.Pet./208/2018 B/O	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
12	Crl.Pet./1075/2018 FIXED	AKAN DUTTA Versus ANILA DEVI AND ANR	MS. P BHATTACHARYA MR. A BARUA	MR. B GOSWAMI (R1) MR. P P BORTHAKUR (R1) MAYUR DAS (R1) PP, ASSAM (R2)
13	Crl.Pet./1263/2018 WITH LCR 2 FILES(SCANNED COPY), FIXED	BIRENDRA PODDAR Versus THE STATE OF ASSAM AND ANR.	MS. M DEV MRS. A BASUMATARY MS. P DEV MS. N DEB	PP, ASSAM
14	Crl.Pet./611/2023 B/O	PABAN CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
15	Crl.Rev.P./331/2024 WITH LCR 4 FILES(SCANNED COPY), B/O	MD. SHARIFUL ISLAM @ MD SARIFUL ISLAM Versus THE STATE OF ASSAM	MS. P TAYE MS. G BORAH	PP, ASSAM
16	Crl.Pet./370/2024 WITH LCR 3 FILES(SCANNED COPY)	PANKAJ DUTTA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM
17	Crl.A./389/2024 FIXED	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
	WITH I.A.(Crl.)/1126/2024 in Crl.A./389/2024	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
18	Crl.A./393/2024	TARUN KR DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	RETAINER COUNSEL(CBI)
	WITH I.A.(Crl.)/1153/2024 in Crl.A./393/2024	TARUN KR DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	RETAINER COUNSEL(CBI)
19	Crl.Rev.P./459/2024 FIXED	KARABI SONOWAL Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
	WITH I.A.(Crl.)/1095/2024 in Crl.Rev.P./459/2024	KARABI SONOWAL Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
20	Crl.Rev.P./461/2024 FIXED	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN	PP, ASSAM
21	I.A.(Crl.)/1075/2024 in CRL.A(J)/10286/2024	BIPUL SONOWAL @ BIHUWA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM

	WITH CRL.A(J)/10286/2024 (Filing Number)	BIPUL SONOWAL @ BIHUWA Versus THE STATE OFR ASSAM	MRS. S KHATANIAR	
	WITH I.A.(CrI.)/10287/2024 (Filing Number)	BIPUL SONOWAL @ BIHUWA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	
		<u>BAIL HEARING (BA)</u>		
22	Bail Appln./2989/2024 FIXED	ANIRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM SC, CBI
		<u>BAIL HEARING</u>		
23	AB/2619/2024 FIXED	SHAHINUR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MS S AHMED	PP, ASSAM
24	AB/2654/2024	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN MR. D RABHA	PP, ASSAM
25	AB/2959/2024 FIXED	ABU MD SAIDI HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
26	AB/2996/2024 FIXED	KHASNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
		<u>ORDERS</u>		
27	Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(CrI.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(CrI.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
28	Crl.L.P./48/2024 in Crl.A./9933/2024	UNION OF INDIA Versus BINOD KUMAR DAS AND ANR	MR. S C KEYAL	
	WITH Crl.A./9933/2024 (Filing Number)	Union of India Represented by Investigating Officer, NCB, Guwahati Versus Binod Kumar Das and Anr	SUBHASH CHANDRA KEYAL	
29	I.A.(CrI.)/166/2024 WITH LCR 5 FILES, FIXED in Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM

	WITH Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
30	I.A.(Crl.)/347/2024 WITH LCR 6 FILES, FIXED in Crl.A./106/2024 WITH Crl.A./106/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
31	I.A.(Crl.)/819/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED in Crl.A./115/2024 WITH Crl.A./115/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR. SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN MR S BORTHAKUR MR SAURADEEP DEY	MR SUBHRAJIT SAIKIA(R-2) PP, ASSAM MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
32	I.A.(Crl.)/1122/2024 FIXED in Crl.A./388/2024 WITH Crl.A./388/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR. RANJIT KALITA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY MS. R KALITA MS. C BARMAN	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM PP, ASSAM
33	I.A.(Crl.)/1139/2024 FIXED in Crl.Rev.P./10640/2024 WITH Crl.Rev.P./10640/2024 (Filing Number) WITH I.A.(Crl.)/10642/2024 (Filing Number)	RANJIT KALITA Versus THE STATE OF ASSAM AND ANR LAKHYAJIT BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR. LAKHYAJIT BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR (B) LAKHYAJIT BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR S GOGOI MS G GOGOI MS A GOGOI MR S GOGOI MR S GOGOI	PP, ASSAM PP, ASSAM
34	I.A.(Crl.)/1157/2024 in Crl.Rev.P./441/2024 WITH Crl.Rev.P./441/2024	SUBAN CH NATH Versus THE STATE OF ASSAM AND ANR SUBAN CH NATH Versus THE STATE OF ASSAM AND ANR	MR P SHARMAH MR R CHETRY MR P SHARMAH MR R CHETRY	PP, ASSAM PP, ASSAM
HEARING				
35	Crl.A./86/2011 WITH LCR 5 FILES, FIXED	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
36	Crl.A./51/2013 WITH LCR 5 FILES, FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM and ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR. M U MAHMUD MR.H SARMA MR.P C SARKAR MR R BARUAH MR S ISLAM PP, ASSAM MR.T C KHATRI
37	Crl.A./84/2019 WITH LCR 2 FILES, OFFICE NOTE, FIXED	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
38	Crl.A./324/2023 WITH LCR 4 FILES, B/O	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTH MR. S K GUPTA	MR B SARMAH PP, ASSAM
39	Crl.Rev.P./328/2023 WITH LCR THREE FILES. B/O	KHALILUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A SAHAD MR. ARIF AHMED MR. M H ALI	MR. N K DAS (R-2) PP, ASSAM

40	CrI.A./341/2023 WITH OFFICE NOTE, LCR 3 FILES(SCANNED COPY)	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
41	I.A.(CrI.)/190/2024 WITH LCR 8 FILES in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR. BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH MS. G BORAH	PP, ASSAM MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MR P SARMAH	22-11-2024	To	28-11-2024
14)	MS S DAS	22-11-2024	To	02-12-2024
15)	MR S SARMA	22-11-2024	To	15-02-2025
16)	MRS. A GAYAN	25-11-2024	To	29-11-2024
17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
20)	MR J DAS	28-11-2024	To	31-12-2024
21)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
22)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
23)	MR. B K JAIN	27-11-2024	To	30-11-2024
24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
25)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
26)	MR. S SHARMA	27-11-2024	To	28-11-2024
27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1737/2024 WITH CASE RECORD(SCANNED COPY)	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
2	Bail Appln./2823/2024 WITH CASE RECORD(SCANNED COPY)	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
3	Bail Appln./2987/2024 WITH CASE RECORD(SCANNED COPY)	BIVESH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE	PP, ASSAM
4	Bail Appln./3210/2024 WITH CASE RECORD(SCANNED COPY)	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
BAIL HEARING				
5	AB/2481/2024 FIXED	MOHAMMED ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
6	AB/2512/2024 WITH CASE RECORD(SCANNED COPY)	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN	PP, ASSAM
7	AB/2701/2024	AL SHAHID AHMED @ AL SAYEED AHMED @ RAHUL Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR. A U CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
8	AB/2727/2024	SMT SARASWATI CHOUDHARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
9	AB/2841/2024	FIRDUS ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
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27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/6706/2016 BY SLIP	CHANDRA KANTA SAIKIA ALIAS CHANDRA KANTA SHAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, PENSION SC, TREASURY SC, FINANCE MRSA VERMA
2	WP(C)/3433/2023 BY SLIP	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
ADMISSION				
3	WP(C)/658/2019 BY SLIP	KALAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	MR. N J GOGOI SC, FINANCE SC, THE ASSAM STATE AGRICULTURE MARKETING BOARD.
4	WP(C)/5478/2021 FIXED AT 2 PM	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
5	WITH WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
6	WITH WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
7	WITH WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
8	WP(C)/2733/2022 BY SLIP	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD

9	WP(C)/8443/2022 BY SLIP	RAMA KANTA DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE GA, ASSAM
10	WP(C)/3871/2023 FIXED	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	
11	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
12	WP(C)/6685/2023 B/O	ILAU BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, IRRIGATION SC, FOREST
13	WP(C)/143/2024 BY SLIP	DWIPJYOTI BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MR. N J GOGOI M.A. BEGUM MS. S DEB	
14	WP(C)/431/2024 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.
	WITH WP(C)/350/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
	WITH WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
	WITH WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
18	WP(C)/1201/2024 FIXED	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
19	WP(C)/2956/2024 BY SLIP	DHIRESWAR HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
ORDERS				
20	I.A.(Civil)/3297/2024 BY SLIP in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
HEARING				
21	WP(C)/2685/2018 FIXED	NIRANJAN MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHOUDHURY MR. A K BARUAH A M I RAHMAN	SC, TRANSPORT SC, A S T C
22	WP(C)/6871/2019	FORCE NO. 015183677 CT/GD RAVINDRA KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH,C.G.C. (R1-R6) MR. S K MEDHI ASSTT.S.G.I.

23	WP(C)/8442/2019 BY SLIP	UTPALA SAHU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
24	WP(C)/9508/2019	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
25	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT GA, ASSAM
26	WP(C)/2452/2020	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	
27	WP(C)/2988/2020	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
28	WP(C)/3427/2020	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
	WITH			
29	WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
	WITH			
30	WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
	WITH			
31	WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
	WITH			
32	WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.
	WITH			
33	WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
34	Review.Pet./107/2022 IN WP(C)/915/2019 (D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
35	WP(C)/1790/2022 BY SLIP	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)
36	WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
37	WP(C)/1154/2023 WITH SEPARATE AFFIDAVIT FILE	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
38	WP(C)/2232/2023 BY SLIP	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

39	WP(C)/4061/2023	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
40	WP(C)/4182/2023	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
41	WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
42	WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
43	WP(C)/4277/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
44	WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
	WITH			
45	WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH			
46	WP(C)/6627/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
	WITH			
47	WP(C)/106/2024	PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
	WITH			
48	WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MR P SARMAH	22-11-2024	To	28-11-2024

14)	MS S DAS	22-11-2024	To	02-12-2024
15)	MR S SARMA	22-11-2024	To	15-02-2025
16)	MRS. A GAYAN	25-11-2024	To	29-11-2024
17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024
19)	MR. L C DEY	25-11-2024	To	29-11-2024
20)	MR J DAS	28-11-2024	To	31-12-2024
21)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
22)	MR. SHEELADITYA	27-11-2024	To	28-11-2024
23)	MR. B K JAIN	27-11-2024	To	30-11-2024
24)	MS. S G BARUAH	26-11-2024	To	30-11-2024
25)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
26)	MR. S SHARMA	27-11-2024	To	28-11-2024
27)	MR. A K PURKAYASTHA	27-11-2024	To	28-11-2024
28)	MS. D SAIKIA	04-12-2024	To	10-01-2025
29)	MR. P MAHANTA	28-11-2024	To	29-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III]

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I OR AT 3:30 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
HEARING				
2	WP(C)/7982/2015 FIXED	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
3	WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
	WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE

4 **WITH**
[WP\(C\)/1683/2019](#)

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. U K NAIR
MR. M P SARMA
MR. R SINGHA

SC, APSC
MR S BORTHAKUR (R-6)
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI (R-6)
MR. M ALOM
MR. J ABBAS (R-6)
SC, FINANCE

WITH
[I.A.\(Civil\)/2432/2024](#)
in [WP\(C\)/1683/2019](#)

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS

MR R SINGHA
MR. R SINGHA

GA, ASSAM
SC, APSC
SC, FINANCE

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